

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI

Original Application No.221/2017 (SZ)

Hairam Avenue First Cross Street
Owners and Residents Welfare Association
Rep, by its secretary K.Thiagarajan Chennai

.....Applicant(s)

Versus

The Commissioner
Greater Chennai Corporation

.....Respondent(s)

STATUS REPORT ON BEHALF OF THE COMMISSIONER
GREATER CHENNAI CORPORATION

I, G.Veerappan, Son of Thiru. S.Ganapathy Hindu, aged about 58 years, working as Superintending Engineer, Solid Waste Management Department, Greater Chennai Corporation, having office at Ripon Building, park Town, Chennai-600 003, do hereby solemnly affirm and sincerely state as follows;-

1. I am the Superintending Engineer, Solid Waste Management Department, Greater Chennai Corporation and as such I am well acquainted with the fact of the above case as per available records. I am swearing this affidavit on behalf of the Third Respondent herein.

2. I submit that Greater Chennai Corporation is taking all measures to implement the Solid Waste Management Rules, 2016 and constructing Decentralized Plants to process the wet waste and dry waste separately as per the Solid Waste Management Rules, 2016.


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3. I submit that the total solid waste generation in Greater Chennai Corporation is approximately 5100 TPD out of which Wet and dry waste is 2550 TPD each. For processing wet waste Greater Chennai Corporation has decentralized units such as Micro Composting Centers, Vermi Composting Centers, Bio - Gas Plants, Bio - Methanation Plants etc., of design capacity 573 TPD and also under Swachh Bharat Mission construction work is going on for various decentralized units for additional capacity of 417 TPD. Apart from this, Greater Chennai Corporation has empanelled Service Providers for processing wet waste generated by Bulk Waste Generators. And also the following solid waste management projects are under various stages for the scientific disposal of wet waste:

- For collecting and processing the Wet Waste and converting to Bio-CNG, a plant of capacity 100TPD at Central Asphaltic Plant site in Zone-8 in DBFOT Model under PPP mode is completed and trial run is in progress.
- For processing the Wet Waste and converting to Bio-CNG, a plant of capacity 100 TPD at Madhavaram Phase I (Kodungaiyur), Zone-3 in DBFOT Model under PPP mode is under progress.
- For processing the Wet Waste and converting to Bio-CNG, a plant of capacity 100 TPD at Pallikaranai Phase I site in Zone-14 in DBFOT Model under PPP mode is under progress.
- For processing the Wet Waste and converting to Bio-CNG, a plant of capacity 100 TPD at Sholinganallur in Zone-15 in DBFOT Model under PPP mode, the work is under progress.
- Processing and Disposal of Garden Waste and Tender Coconut Shells dumped in Kodungaiyur, Perungudi, Central workshop, old Central Asphaltic Plant and Nandambakkam TPF locations in Chennai City at a capacity of 400 TPD in DFBOT model under PPP mode and is in operation.


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- Processing of Wet Waste by windrows method at a capacity of 50TPD in Madhavaram Facility I, work started .
 - Processing of Wet Waste by windrows method at a capacity of 50TPD in Madhavaram Facility II, construction work completed and operation to be started after installation of machine.
 - For processing the Wet Waste and converting to Bio-CNG, a plant of capacity 100 TPD at Koyambedu in Zone-10 in DBFOT Model under PPP mode, work to be started.
 - For processing the Wet Waste and converting to Bio-CNG, a plant of capacity 100 TPD at Pallikaranai Phase II dumping ground in Zone-14 in DBFOT Model under PPP mode, work awarded.
 - For processing the Wet Waste and converting to Bio-CNG, a plant of capacity 100 TPD at Madhavaram IInd site in Zone-3 in DBFOT Model under PPP mode, work awarded.
4. I submit that for processing dry waste, Greater Chennai Corporation has decentralized units such as Material Recovery Facility (110 nos) and Resource Recovery Centers (74 nos) of design capacity 350 TPD and also under Swachh Bharat Mission construction work is going on for various decentralized units of capacity 120 TPD. Apart from this Greater Chennai Corporation has empanelled Service Providers for processing dry waste generated by Bulk Waste Generators. And also the following solid waste management projects are under various stages for the scientific disposal of dry waste:
- A Scientific Incinerator of capacity 10 TPD in Manali, Zone- II is functioning for disposing non recyclable dry waste.
 - Installation of Scientific Incinerator of capacity 50 TPD under Design, Build, Finance, Operate and Transfer (DBFOT) model with Private & Public Participation (PPP) mode @ Kodungaiyur dumping ground Zone-IV trial run is in progress.


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- Utilizing the segregated non recyclable combustible Municipal dry waste of 300 TPD for co-processing in cement factories, and the Greater Chennai Corporation has started issuing above said dry waste to Dalmia Cement.
 - Supplying, Installation, testing commissioning and Annual Maintenance of Scientific Incinerator at a Capacity of 100 TPD at the following locations under Swachh Bharat Mission.
 1. Sathankadu - Zone-1
 2. Kodungaiyur - Zone- 4
 3. Ayyanavaram- Zone- 6
 4. Ambattur - Zone- 7
 5. Mylapore - Zone- 9
 - 6.Perungudi - Zone- 14 and all in tender stage.
 - Under Swachh Bharat Mission, Greater Chennai Corporation has proposed to install Incinerator of capacity 100 TPD at 3 locations, tender to be invited.
 - Establishment of Plastic waste to fuel oil Plant at Sholinganullur and Madhavaram at a Capacity of 20 TPD each and work is in progress.
 - Greater Chennai Corporation has installed one baling machine of capacity 40 TPD in Pallikaranai .
 - Installation of 3 nos of baling machines of capacity 40 TPD each at Old TPF near Zonal Office-5, Menambedu burial ground Zone-7 and Otteri TPF Zone 6, the work is in progress under Swachh Bharat Mission.
 - For installation of 11 nos of baling machines of capacity 40 TPD each under Swachh Bharat Mission, tender to be invited.
5. I submit that Greater Chennai Corporation has the following methods for the disposal of Construction and Demolished waste.

- Processing of Construction & Demolition waste from Zones 1 to 8 at the designated processing facility site at Kodungaiyur at a capacity of 400 M.T. under Design, Build, Finance, Operate and Transfer (DBFOT) model, the work is under progress.
 - Processing of Construction & Demolition waste from Zones 9 to 15 at the designated processing facility site at Perungudi at a capacity of 400 M.T. under Design, Build, Finance, Operate and Transfer (DBFOT) model, the work is under progress.
6. I submit that in Greater Chennai Corporation the Bio mining is being carried out in the following locations for the disposal of legacy waste.

Pallikaranai:

Total quantity of 40853 cubic meter of legacy waste has been removed and Pallikaranai dumping site has been reclaimed. Disposal of RDF is in progress.

Athipattu:

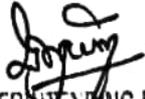
Total quantity of legacy waste : 86122 M³
 Quantity so far remediated : 32310 M³
 Balance to be processed : 53812M³
 Probable date of Completion : 30.12.2021

Sathangadu:

Total quantity of legacy waste: 125635 M³
 Quantity so far remediated : 35370M³
 Balance to be processed : 90265 M³
 Probable date of Completion : 31.01.2023

Perungudi dumping ground:

In Greater Chennai Corporation, the bio-mining of legacy waste of quantity 30.6 lakhs Cubic meter at Perungudi dumping ground is in progress for an estimate amount of Rs.350.65 crores.LOA was issued for the above work.


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Kodungaiyur dumping ground:

Greater Chennai Corporation has proposed to do bio-mining of the Kodungaiyur dump site where waste volume of 64.02 lakhs cubic meter will be biomined within 3 years of period. The approximate estimated total cost of bio-mining is Rs.753.54 Crores..In addition to bio-mining cost an interim landfill site spread over 25 acres also has to be constructed to accommodate fresh incoming waste having life of 2 years and the cost is approximately Rs.19.68 crores. In addition to Bio-mining and interim landfill cost, the environmental management cost is approximately Rs.4 Crores. Hence, the total project cost of reclamation of Kodungaiyur dump site is approximately Rs.777.22 Crores.

The Detailed Project Report is expected within 3 months after arriving at the actual cost of Bio-mining by conducting drone survey, Social Impact Assessment, Environmental Impact Assessment &Geo Technical Study and Waste Characterization Study as well as Technical and Financial Feasibility Assessment.

It is therefore prayed that this Hon'ble National Green Tribunal may be pleased to consider the above facts and pass suitable orders and thus render justice.

7. I submit that after the notification of SWM Rules, 2016, GCC has initiated various immediate actions to comply the same in all measures. Initially GCC proposed to have centralized waste to energy plant which was then changed to various decentralized methods of processing. Further it is informed that, as the generation of solid waste in GCC is huge in quantity it would take more time when compared with other cities of less generation of waste. After completing all the above said special projects GCC would be in a position to comply SWM Rules, 2016 completely by December 2021. Similarly the reclamation of the dump sites in Perungudi & Kondungaiyur, is a huge task as the quantity of legacy waste is large in scale. Hence it is informed that both the dump sites would be reclaimed before December 2023.


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8. I submit that Regarding Door to Door collection and Source Segregation it is informed that GCC has privatized 11 Zones with KPI model of payment which covers 100% achievement of both Door to Door collection and Source Segregation. As per the KPI, the Concessionaire has been given 1 year period for achieving 100% Door to Door collection and Source Segregation. The remaining 4 Zones would be maintained by GCC to comply the above parameters as per SWM Rules, 2016.

In view of the above, the GCC has already taken action to implement the various kinds of SWM projects to comply the SWM Rules, 2016.

As such, all the four directions pointed out in the TNPCB letter dt 10.11.2020 is under implementation by Greater Chennai Corporation.

Therefore, the payment of environmental compensation amount of Rs 120 Lakhs may be exempted for Greater Chennai Corporation.

Solemnly affirmed at Chennai ()
on this the 30th day of June 2021 and ()
signed his name in my presence ()


SUPERINTENDING ENGINEER
SOLID WASTE MANAGEMENT DEPARTMENT
GREATER CHENNAI CORPORATION
Before me,

 E.No: 2291/2019
119, Addl. Law Chambers,
Advocate :Chennai High Court, Ch-104.

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GREEN TRIBUNAL,
SOUTHERN ZONE AT CHENNAI

Original Application No. 137 of 2020

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OF THE COMMISSIONER,
GREATER CHENNAI
CORPORATION

MS.P.T.RAMADEVI
COUNSEL FOR RESPONDENT